

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1744
TO BE ANSWERED ON- 15/03/2023

RECRUITMENT OF TEACHERS IN EKLAVYA MODEL RESIDENTIAL SCHOOLS

1744 DR. L. HANUMANTHAI AH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of teachers recruited every year in Eklavya Model Residential Schools (EMRSs) during last five years;
- (b) the reason for only 396 sanctioned EMRS compared to 452 approved schools; and
- (c) whether Government is aware of a Parliamentary Committee Report that stated that the population criteria used by the scheme is impractical, if so, the steps taken by Government in furtherance of the report?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): In the year an autonomous body i.e National Education Society for Tribal Students (NESTS) has been established at Central level for administration of Eklavya Model Residential Schools. EMRSs have earlier been managed through State Level EMRS Societies, which have been managed the human resources including teachers. Through these State Societies/state Government, about 4000 teaching staff have been deployed through regular recruitment, guest teachers and outsourcing. It has now been decided to do central recruitment of teachers and support staff for all EMRSs, for which Government has sanctioned over 38,000 posts, recruitment of which has been scheduled in phases in accordance with the physical progress of construction of EMRS.

(b): A new proposal of EMRS is considered only after obtaining a suitable land of appropriate dimensions. As on date, 402 EMRSs have been sanctioned out of total 452 approved schools under the Central Sector Scheme. As per guidelines of the scheme, It is the responsibility of the concerned State to provide suitable land free from all encumbrances. Time is taken in identification of suitable land in terms of area, accessibility, topography etc.

(c): Yes Sir. The thirty fourth report of standing committee has observed that criteria of minimum area of 15 acres of land in a sub-district having 50% ST population and at least 20,000 tribal persons for construction of EMRS is impractical as a single piece of 15 acres of land may not be easily available in hilly areas. However relaxation is being considered on case to case basis wherever land available is less than 15 acres.
